

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-303**  
IB-1295/ND/2019

**IN THE MATTER OF:**

M/s. Jammu & Kashmir Bank Ltd.

...Applicant

**Vs**

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. &Ors.

...Respondent

**SECTION**

Under Section – 7 of IBC, 2016

Order delivered on 15.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Jatin, Adv. Prateek, Adv. Syed & Adv. Kamal

For the Respondent :

**ORDER**

Due to paucity of time, list the case for arguments on 17.01.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Lalit)